

F.No. J-11017/4/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 10th June, 2016

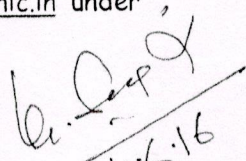
ORDER

The President is pleased to engage Shri Ram Kinker Choubey, Advocate as Senior Panel Counsel for conducting Central Government litigation before Central Administrative Tribunal, Patna Bench as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Name	Address & Mobile Number	Enrollment No.
CAT, Patna Bench Senior Panel Counsel		
Ram Kinker Choubey	Ground Floor, Shardalok Apartment (C), Gandhipath, Nehrunagar, Patliputra, Patna-13. Mob: 9431432613	3357/1992

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

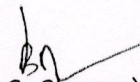
3. Hindi version of this order will follow.


(G. S. Yadav)
10.6.16

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, Ld. ASG, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. Sh. Sanjay Kumar, Asstt. SG, Patna High Court, Balupar Kurji, Digha, near Shri Chandra School, PO- Sadakat Ashram, P. S. Digha, Patna-800013 (Bihar).
4. The Registrar, CAT Patna Bench, Patna (Bihar).
5. Shri Ram Kinkar Choubey, Sr. Panel Counsel as mentioned above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.


(B. S. Sharma)

Supdt. Legal (Judicial Section)